CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 03/07/2019

C.P./260/51/2019 H K DASH O.A./260/546/2018 -V/S-

G GURU NATHAN

ITEM NO: 52

FOR APPLICANTS(S) Adv.: NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.S.BEHERA

Notes of The Registry	Order of The Tribunal	
	None for the applicant on call. On the previous date also none had represented the applicant. Heard learned counsel for the respondents. In this case, Mr.S.Behera has filed show cause enclosing a copy of order dated 25.3.2019 (Annexure-C/II) passed by the Appellate Authority confirming the orders of the Disciplinary Authority. Since the order dated 05.12.2018 passed by this Tribunal in O.A.No.260/546/2018 was for the appellate authority to dispose of the appeal and the said appeal having been disposed of vide order dated 25.3.2019, in our considered view, the orders of the Tribunal have been complied. In view of this, the CP is dropped notice issued to respondents are discharged.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)

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